

**Name of Corporate debtor: Jumar Solutions Private Limited**  
**Date of Commencement of Voluntary Liquidation: 18.11.2025**  
**List of Creditors as on 17.02.2026**

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs	-	-	-	-	-	-	-	NA	
2	Liquidation costs incurred till date	-	-	-	-	-	-	-	NA	
3	Secured financial creditors	-	-	-	-	-	-	-	1	
4	Unsecured financial creditors	-	-	-	-	-	-	-	2	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	3	
6	Operational creditors (Employees)	-	-	-	-	-	-	-	4	
7	Operational creditors (Government Dues)	1	1,30,11,381	-	-	-	-	1,30,11,381	5	Claim in Form B has been received from GST Department. Clarifications have been sort on several issues. Final admissible amount will be decided after completion of verification.
8	Operational creditors (other than Workmen, Employees and Government Dues)	-	-	-	-	-	-	-	6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	7	
<b>Total</b>			1,30,11,381	-	-	-	-	1,30,11,381		

*Pankoj Lunawat*

**(PANKOJ LUNAWAT)**

IBBI/IPA-001/IP-P00066/2017-18/10152

Liquidator

Jumar Solutions Private Limited (under voluntary liquidation)

Date: 18.02.2026

Name of Corporate debtor: Jumar Solutions Private Limited  
 Date of Commencement of Voluntary Liquidation: 18.11.2025  
 List of Creditors as on 17.02.2026

List of operational creditors (Government dues)  
 (Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/ No)	% of share in total amount of claims admitted					
1	GST Department	Deputy Commissioner of State Tax	17-02-2026	1,30,11,381	-	-	-	-	-	-	-	-	#####	Claim in Form B has been received from GST Department. Clarifications have been sort on several issues. Final admissible amount will be decided after completion of verification.

*Pankoj Lunawat*

(PANKOJ LUNAWAT)  
 IBBI/IPA-001/IP-P00066/2017-18/10152  
 Liquidator  
 Jumar Solutions Private Limited (under voluntary liquidation)

Date: 18.02.2026